(c) what steps Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) No, Sir.

(b) No, Sir.

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(c) Does not arise.

Setting up of Industries in Kerala

1037. SHRI PATTIAM RAJAN; Will the Minister of INDUSTRY be pleased to state:

- (a) what are the details of applications received by the Central Government from the entrepreneurs to set up industrial units in Kerala during the last one year; and
- (b) how many letters of Intents and licences have been given so far against these applications?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) 55 applications for the grant of industrial licences were received in 1980 for setting up industries in Kerala State. Out of these, 27 applications were for setting up New Units, 17 for the manufacture of New Articles, 10 for Substantial Expansion an_c[one for New A Substantial Expansion.

(b) 12 Letters of Intent have so far been granted against these applications.

Marine Products freezing capacity

1038. SHRI PATTIAM RAJAN: Will the Minister of INDUSTRY be pleased to state:

- (a) what is the total aval! marineproducts freezing capacity in India at present;
- (b) what part of this capacity is being utilised;
- (c) what are the reasons for the gap in capacity and utilization; and

(d) what are the reasons for the permission given to Union Carbide to *I* instal a new freezing Plant?

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THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Setting up of large capacity cement plant

1039. SHRI LADLI MOHAN NIGAM: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it i_s a fact that proposals for the setting up of large capacity cement plant_s in the country have been pending with Government for a long time; and
- (b) if so, what are the details thereof indicating also the period for which these proposals are pending with Government and giving the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) and (b) There are only two case_s Of setting up large capacity cement plants of one million tonnes capacity pending consideration with the Government in which cases no decision ha_s yet been communicated to the parties. These applications ar_e m the final stages of conideration. Detail_s of the_{Se} applications are given below:—

Name of party	Location	Scott. for Industria Appro- vals' No
M/s. Western Reserves Management and Financial Consultants i India).	Baloda Bazar M.l'.j	ro8o(7«})- 1L, dt. 5-11-79
<i>M}»</i> . Bhoruka Steel Ltd.	. Disit. Naleoinl.i (A.P.)	rsoa{80)- II. 8-10-80